

water rates are low, the Kisans are not utilising the canal waters in full; and

(b) if so, what are the reasons therefor?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). As the canals of the Damodar Valley Corporation are still under construction and have not started functioning, the question of water not being utilised by cultivators does not arise.

**Shri L. N. Mishra:** May I know whether it is a fact that the first scheme drawn up by the D.V.C. to irrigate 12,000 acres of land was estimated to cost Rs. 1,000 per acre for irrigation and the second one drawn up by them to irrigate some 10 thousand acres of *Kharif* and 7,500 acres of *rabi* crop is estimated to cost Rs. 400 per acre for irrigation? May I also know whether any effort has been made to reduce the cost of irrigation to popularise it among the cultivators?

**Shri Hathi:** Perhaps the hon. Member refers to irrigation from Tilaiya. The total estimated cost was about Rs. 1.21 crores for 12,000 acres. That has been given up because it was rather a high cost. The second scheme which they have now prepared and for which estimates are prepared, will be for about 10,000 acres, out of which 7,500 acres will receive *rabi* irrigation, that is for about Rs. 21,00,000.

**Shri T. N. Singh:** May I know the available canal rate in Bihar State and also the proportion between that rate and the proposed rate for the D.V.C.?

**Shri Hathi:** The rates are not yet fixed for the D.V.C.

SAMADHI OF THE LATE SHRI W. C.  
BONNERJEE

\*1168. **Shri Raghunath Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the *Samadhi* of the late Shri W. C.

Bonnerjee, the first President of the Indian National Congress is lying neglected at Croydon, England; and

(b) whether any official representative of the Indian High Commissioner's Office in London ever visited the *Samadhi*?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). Hitherto, the Indian High Commission in London have not concerned themselves about the *Samadhi* of the late Shri W. C. Bonnerjee as it was assumed that it was being taken care of by his direct descendants who are permanently residing in the United Kingdom. Since this assumption has been found to be incorrect, a representative of the High Commission has been deputed to visit the *Samadhi* for assessing the cost of its repairs and maintenance in consultation with Shri Bonnerjee's descendants.

UNEMPLOYMENT IN HYDERABAD

\*1169. **Shri Madhao Reddi:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Hyderabad Government have formulated a plan to solve the problem of unemployment in the State;

(b) if so, the main features of the proposal and the manner in which they are to be implemented;

(c) the amount that will be required for its implementation; and

(d) the proportion of expenditure to be borne by the Central Government?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) Yes, Sir.

(b) and (c). A statement showing the names of schemes and their total cost is placed on the Table of the House. [See Appendix VII, annexure No. 17]

(d) The schemes are still under examination.

**Shri Madhao Reddi:** May I know the time that will be taken by Government to finish this examination and to decide the question?

**Shri S. N. Mishra:** Sir, many of the schemes have been sent up to the appropriate Ministries and some of the schemes are under examination in the Planning Commission itself, but it would be borne in mind that in response to the letter of the Planning Commission, which was sent on the 30th July 1953, the State Government sent their proposal only about a month back. When they took about one year for formulating their proposals naturally for their examination some time will be required.

**Shri Madho Reddi:** With regard to many items mentioned in the statement, the Government has already announced its policy of bearing 50 per cent. of the cost. In view of this fact, may I know what other point there is to be decided with regard to the Central assistance to these schemes?

**Shri S. N. Mishra:** The schemes have to be examined on their merits and there can be no financial commitment in regard to any scheme unless it has been fully scrutinised.

**Diwan Baghavendra Rao:** In view of the fact that the Central Government have granted Rs. 36 lakhs to the Hyderabad State, may I know if the Hyderabad Government has tried sincerely to give full employment through contour bunding during these months?

**Shri S. N. Mishra:** That aspect of the matter, that is contour bunding, might have been borne in mind by the State Government in formulating their proposals, but as that question stands outside the scope of this, that would require fresh examination.

#### DISTRICT PLANNING COMMITTEES

**\*1170. Shri Viswanatha Reddy:** Will the Minister of Planning be pleased to state:

(a) whether the Government of India have made any suggestions for the consideration of State Governments with regard to the constitution of planning bodies at the district level;

(b) if so, what are these suggestions; and

(c) whether the District Planning Committees are expected to supervise the working of the First Five Year Plan as well as draw up schemes for the Second Five Year Plan?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b). The Planning Commission recommended to State Governments to set up District Development Committees consisting of officers of various departments with Collector as Chairman and District Development Boards which should include official members of the District Development Committee as well as Chairman of the District Board and a number of non-officials.

(c) Yes.

**Shri Viswanatha Reddy:** May I know whether the maximum number of non-officials nominated to these planning committees is twelve, and if so, whether the Government is aware that this number does not represent a cross section of the community in order to secure public co-operation in the planning?

**Shri S. N. Mishra:** I could not follow the question.

**Mr. Speaker:** He referred, I think, to the number of persons who are to be nominated on committees and said that the maximum number is twelve and those do not represent sufficiently all the cross sections of the society. What do Government propose to do in the matter?

**Shri S. N. Mishra:** When these recommendations were made by the